Kalpeshkumar L Gupta

Wing 1 A, IIM Ahmedabad Vastrapur Ahmedabad 380015 Mob. 99248 97691

October 7, 2013

To.

Public Information Officer

Central Information Commission August Kranti Bhavan, Bhikhaji Cama Place New Delhi 110 066

Sub: - Application under Right to Information Act, 2005

Dear Sir,

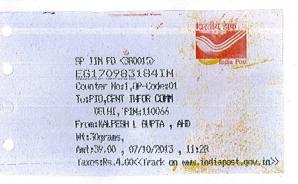
Kindly provide me information as per the Annexure 1.

I herewith paying the fees of Rs. 10 in form of IPO No 05F 407639 Dated October 7, 2013

Regards

Kalpeshkumar L Gupta

E-mail - advocatekgupta@gmail.com



1. Appeal under section 19 of RTI Act, 2005

Provide month wise information from <u>January 2005 to June 2013</u>

Page | 1

Year & Month	Opening Balance	Admitted	Disposed	Closing Balance
January 2005				
February 2005				
March 2005				
April 2005				
May 2005				
June 2005				
July 2005	100			all a lagrature?
August 2005	2 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2			
September 2005				
October 2005				Y NO SHARE
November 2005				
December 2005		5 cm (

2. Complaint under section 18 of RTI Act, 2005

Provide month wise information from <u>January 2005 to June 2013</u>

Year & Month	Opening Balance	Admitted	Disposed	Closing Balance
January 2005				
February 2005				5-35-31-11
March 2005				
April 2005				ATTOM TO THE
May 2005				raax
June 2005				
July 2005		,		
August 2005				
September 2005				
October 2005				
November 2005	88 2			
December 2005				

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RTI Application to Central Information Commission

Applicant : Kalpeshkumar L Gupta

3. Appeals pending for years. (If detail is not available in following format, provide details in format maintained by CIC)

Pending for Years	No of Appeals
1	
2	
3	
4	
5	
6	

Page | 2

4. Complaints pending for years. (If detail is not available in following format, provide details in format maintained by CIC)

Pending for Years	No of Complaints
1	
2	
3	
4	
5	and office the state of the state of
6	

5. Penalty imposed under section 20(1) of RTI Act, 2005.

Year	No of Cases	Amount
2005		
2006		
2007		
2008		
2009		
2010		
2011		
2012		•
Till June 2013		

6. Compensation Awarded under section 19(8)(b) of RTI Act, 2005.

Year	No of Cases	Amount
2005		
2006	•	
2007		
2008	L. 625	
2009		
2010		
2011	, SA, 4,	
2012		
Till June 2013		

RTI Application to Central Information Commission

Applicant: Kalpeshkumar L Gupta

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7. Disciplinary action initiated under Section 20(2) of RTI Act, 2005.

Year	No of Cases
2005	
2006	
2007	
2008	
2009	
2010	
2011	
2012	
Till June 2013	

Page | 3

Also provide full details (i.e. Name of Officer, Designation, Name of Public Authority and its Address etc.) of person against whom disciplinary action initiated.

- 8. What is the procedure for allocation of appeal and complaint cases?
- 9. Which kind of cases does the Central Chief Information Commission hear?
- 10. Staff details of all level i.e. Information Commissioner to Peon. Provide separate details for all level.

Sanctioned Staff	Existing No	Vacancy
strength (A)	(B)	(C) = A - B

- 11. Monthwise status of Appeal dated December 30, 2011 filed against Shri S K Das, $1^{\rm st}$ Appellate Authority, Bank of Baroda, Ahmedabad.
- 12. Monthwise status of Appeal dated February 3, 2012 filed against Shri S K Shaw, 1st Appellate Authority, Bank of Baroda, Ahmedabad.
- 13. Monthwise status of Appeal dated February 4, 2012 filed against Shri S K Shaw, $1^{\rm st}$ Appellate Authority, Bank of Baroda, Ahmedabad.
- 14. Monthwise status of Appeal dated February 4, 2012 filed against Shri S K Shaw, 1st Appellate Authority, Bank of Baroda, Ahmedabad. (Note different from Sr No. 14)



RTI Application to Central Information Commission

Applicant: Kalpeshkumar L Gupta

केन्द्रीय सूचना आयोग

Central Information Commission

2 तल, विगं 'c' / 2nd Floor, 'B' Wing अगस्त क्रान्ति भवन / August Kranti Bhavan भीकाजी कामा प्लेस/ Bhikaji Cama Place नई दिल्ली - 110066 / New Delhi – 110066

No.CIC/CPIO/2013/1325

Dated: 11.11.2013

To

Mr. Kalpesh Kumar L Gupta Wing 1 A, IIM Ahmedabad Vastrapur, Ahmedabad – 380 015

Subject: Seeking information under the RTI Act, 2005.

Sir/Madam,

This has reference to your RTI application dated 07.10.2013 diarized in the Commission on 11.10.2013 and received in the RTI Cell on 14.10.2013. Item wise replies are as under:-

Item No.	Reply				
1 & 2	nor complain Commission, separately for	2005. Neither appeal 05 was filed with the s not compile statistic aints however, during the following number			
	Year	No. of registered cases	No. of Disposal		
	2005-06	703	682		
4,6&7	As on October, 2013 a total 24,326 cases were pending for disposal. Before 01.01.2013 pendency's of the cases were no maintained by the CIC. Information is not maintained by the CIC.				
5					

8	Appeals and complaints ascertaining from the responses of the CPIO's / AA's of the public authorities are allocated amongs the Information Commissioner in accordance with the Ministry / Department / Public Authority wise work allocation is decided by the Chief Information Commissioner under Section 12(4) of the RTI Act.
9	The work allocation in respect of the Chief Information Commissioner and other Information Commissioner is enclosed.
10	Response received from Shri Rakesh Kumar, Section Officer (Admin), CIC dated 01.11.2013 is enclosed.
11, 12, 13 & 14	Commission does not maintain this information.

The first appeal, if any, u/s 19(1) will lie with Mr. A. K. Dash, First Appellate Authority, Central Information Commission at the above address within thirty days of receipt of this letter.

(Pankaj K. P. Shreyaskar) Nodal CPIO & Joint Secretary

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Encl: As above

केन्द्रीय सूचना आयोग Central Information Commission

2 तल, विगं 'ब' / 2nd Floor, 'B' Wing अगस्त क्रान्ति भवन / August Kranti Bhavan भीकाजी कामा प्लेस/ Bhikaji Cama Place नई दिल्ली - 110066 / New Delhi - 110066

No. 3/1/2010/Admn./CIC

Dated: November 1, 2013

To

Shri Pankaj K.P. Shreyaskar, Nodal CPIO, Central Information Commission.

Subject: Seeking assistance under Section 5(4) of the RTI Act, 2005.

Sir,

With reference to your Letter No.CIC/CPIO/2013/1312 dated 18.10.2013, the information available in Administration Section in respect of Point No.10 is as under:

Point No.10 Staff Details of all level i.e. Information Commissioner to Peon is as under:

Sanctioned Staff Strength (A)	Exising No. (B)	Vacancy (C) = A - B
1 + 10*	1 + 4	6
160	140	0
	140	20

* One Chief Information Commissioner + Ten Information Commissioners.

Yours faithfully,

(Rakesh Kumar) Section Officer (GA) Tel.No.26105041

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Work Allocation Chart among The ICs/CIC

Chief IC (DS)	IC (SS)	IC (RM)	IC (VS)	IC (BS)
Shri T K Mohapatra	Shri D C Singh	Shri Raghubir Singh	Shri V.K. Sharma	Shri A.K. Jha
Dy Registrar	Dy Registrar	Dy Registrar	Dy Registrar	Dy Registrar
Email: tk.mohapatra@nic.in	Email: dc.singh@nic.in	Email: raghu.s@nic.in	Email:	Email: anjani.kj@nic.in
Phone : 26105027	Phone : 26186535	Phone 26105682	sharma.vijayk@nic.in Phone: 26179548	Phone: 26160943
President's Secretariat	Ministry of Chemical & Fertilizers	Ministry of Human Resource Development	Ministry of Urban Development	Ministry of Communication & Information Technology
Vice President Secretariat	Ministry of Coal	Central Board of Direct Taxes	Ministry of Consumer Affairs, Food & Public Distribution	Ministry of Labour and Employment
Parliament	Ministry of Commerce &	Ministry of Housing, Urban	All Banks, including RRBs	Ministry of Culture
	Industry	Employment and Poverty	, , , , , , , , , , , , , , , , , , , ,	winistry of culture
		Alleviation(HUPA)		
PMO	Ministry of Civil Aviation	110		Ministry of Railways
Supreme Court of India	Ministry of Home Affairs			
High Courts of Various States	Ministry of Heavy Industry			
	& Public Enterprises			
Election Commission of India	Ministry of Law and Justice			
CAG	Planning Commission			
Cabinet Secretariat	Ministry of Shipping, Road			
	Transport & Highways	Man I a man he was a man		
Ministry of Development of	Ministry of Rural			
North Eastern Region	Development	Name of the second seco		
· · · · · · · · · · · · · · · · · · ·				
Ministry of Parliamentary	Ministry of Water			
Affairs	Resources			
		COMMINST AND ADMINISTRAÇÃO		
Ministry of Personnel, Public	NHRC			
Grievances & Pensions				

Chief IC (DS) Shri T K Mohapatra	IC (SS) . Shri D C Singh	IC (RM) Shri Raghubir Singh	IC (VS) Shri V.K. Sharma	IC (BS) Shri A.K. Jha
Dy Registrar	Dy Registrar	Dy Registrar	Dy Registrar	Dy Registrar
Email: tk.mohapatra@nic.in	Email: dc.singh@nic.in	Email: raghu.s@nic.in	Email :	Email: anjani.kj@nic.in
Phone : 26105027	Phone : 26186535	Phone 26105682	sharma.vijayk@nic.in Phone: 26179548	Phone: 26160943
Ministry of Tribal Affairs	Ministry of Social Justice and Empowerment		: 65	
Department of Atomic Energy	Department of Expenditure		MILL	
Ministry of Tourism	Department of Company		1 1	
Ministry of External Affairs	Affairs			
Ministry of Environment & Forests	Department of Disinvestment			
Ministry of Information and Broadcasting	UT of Dadar & Nagar Haveli	18 July		
Ministry of Mines	UT of Pondicherry	A A		
Department of Economic Affairs		EN-1/2		
UT of Andaman & Nicobar		and former transfer and the second	*	
Insurance	Ministry of Defence			
Ministry of Statistics and	Ministry of New &			
Programme Implementation	Renewable Energy			
National Commission for Women	Ministry of Minority Affairs			
National Population Commission	MSME			
Ministry of Overseas Indian Affairs	Ministry of Panchayati Raj			
Ministry of Food Processing Industries	Ministry of Petroleum & Natural Gas			

Chief IC (DS) Shri T K Mohapatra Dy Registrar	IC (SS) Shri D C Singh Dy Registrar	IC (RM) Shri Raghubir Singh Dy Registrar	IC (VS) Shri V.K. Sharma Dy Registrar	IC (BS) Shri A.K. Jha Dy Registrar
Email: tk.mohapatra@nic.in Phone: 26105027	Email : dc.singh@nic.in Phone : 26186535	Email : raghu.s@nic.in Phone 26105682	Email: sharma.vijayk@nic.in Phone: 26179548	Email: anjani.kj@nic.in Phone: 26160943
Ministry of Women & Child Development	Ministry of Power		: 65	
Department of Financial Services	Ministry of Science & Technology		Mis	
U.T. of Chandigarh	Ministry of Steel		AM	
All the Department/ Public Authorities under the GNCT Delhi, including MCD	Ministry of Youth Affairs & Sports			
Department of Revenue except CBDT	Department of Space			
	Department of Textiles *	1000		
	Ministry of Health & Family Welfare			
	Central Information Commission	(1 s		
	Ministry of Agriculture Ministry of Agro & Rural Industries			
	UT of Daman & Diu			
	UT of Lakshadweep	and the American Court of the C		

CONTRACTOR